

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3842**

TO BE ANSWERED ON THE 17TH MARCH, 2020/ PHALGUNA 27, 1941 (SAKA)

MINORITY PEOPLE FROM NEIGHBOURING COUNTRIES

3842. SHRI PRASUN BANERJEE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of people from minority communities who came into the country from neighbouring country during the last ten years; and

(b) the measures taken to ensure their welfare?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): Statistics of foreigners arriving into India are not maintained community-wise. However 25,782 persons belonging to minority communities in Bangladesh, Afghanistan and Pakistan have been granted Long Term Visa (LTV) from 01.01.2015 to 31.12.2019 after their arrival in India.

Government has extended various facilities to such persons living in India on LTV. These include grant of LTV for a period of 5 years at a time, allowing children of such LTV holders to take admission in schools, colleges, universities, technical/ professional institutions etc. without any specific permission from the State Government/UT Administration, permitting them to engage in employment in private sector, purchase of dwelling unit & accommodation for carrying out self employment, Re-entry (Return Visa) to go to their native country/ third country, allowing free movements within the State/UT, reduction of penalty on non-extension of LTV on time, opening of bank accounts, issuance of Driving License, PAN card and Aadhaar number etc.
